

F.No. 01(03)/Roster/CESTAT/2023  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 06.04.2023

**ORDER NO. 73 of 2023**

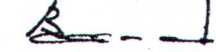
Hon'ble President is pleased to partially modify the roster order no. 55 of 2023 for **CESTAT, Hyderabad** from **10.04.2023** to **14.04.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 10.04.2023 to 14.04.2023	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar